

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No. 01 of 2023 in CRL.L.P/22/2023/(Filing No.)**

STATE OF SIKKIM

APPLICANT

*VERSUS*

LALL BAHADUR RAI

RESPONDENT

**Date: 10.10.2023**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant     Mr. Yadev Sharma, Additional Public Prosecutor.  
                                 Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondent     Mr. Karma Thinlay, Senior Advocate.  
                                 Mr. Yashir N. Tamang, Advocate.

**ORDER**

Learned Senior Counsel for the Respondent submits that the Petition under Section 5 of the Limitation Act, 1963, be heard along with the Leave Petition.

Not opposed.

List on 28-11-2023 as found convenient by the parties.

**Judge**  
10.10.2023